

15-6-14

Due to sad demise of Shri Mori Ram, Ad  
adj'd to 19-5-14,  
*Abbas*

19.05.2014

O.A. No.260/2009

Hon'ble Shri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

A request is being made by Shri S. P. Singh on behalf of Shri A. Moin, learned counsel for the applicant for an adjournment. Shri Prashant Kumar, learned counsel for the respondents is on adjournment. List this case on 30.5.2014.

*J. Ch*  
Member (A)

*VR. A. and*  
Member (J)

Vidya

30.05.2014.

O.A.No. 260/2009

On account of call given by the Car Council of U.P, the lawyers of CAT Bar Association decided to abstain from judicial work as such, list this case on 16-7-2014

*VR*  
(Dr. Murtaza Ali)  
Member (J)

*J. Ch*  
(Ms. Jayati Chandra)  
Member (A)

16.07.2014.

O.A.No.260/2009

*On 16-7-2014  
S. K. Awasthi  
16-7-2014  
B. J. Ch  
21-7-2014*  
List is being revised. None is present on behalf of the applicant. Sri S.K. Awasthi holding brief for Sri Prashant Kumar, learned counsel for the respondents is present.

Today, there is neither any request for pass-over nor any request for adjournment. It appears that applicant is not interested in pursuing the OA. Accordingly, the OA is dismissed in default and for non-prosecution.

*J. Ch*  
(Ms. Jayati Chandra)  
Member (A)

*VR. A. and*  
(Navneet Kumar)  
Member (J)

Amit/-